

श्री चन्द्र पाल शंलामी : क्या सरकार की जानकारी में यह है कि अधिकांश समाचारपत्र अपने सही सरकुलेशन से ज्यादा सरकुलेशन दिखा कर कागज का ज्यादा कोटा ले लेते हैं और फिर उस कागज को प्राप्त कर के ब्लैक में बेचते हैं ? यदि यह बात सरकार की जानकारी में है, तो सरकार ने अब तक कितने प्रखारवालों के खिलाफ कार्यवाही की है और अगर नहीं की है, तो उस के क्या कारण हैं ?

श्री चरण जीत चानना : वहाँ तक न्यूजप्रीन्ट्स के डिस्ट्रीब्यूशन की बात है, उस को मिनिस्ट्री आफ इनफोरमेशन एण्ड प्रोडक्टासटिंग देखना है । इमालिए यह प्रश्न हमारी मिनिस्ट्री से सम्बन्धित नहीं है ।

MR. SPEAKER: You put a new question. That is all Shri Jethmalai.

SHRI RAM JETHMALANI: One of the ways of meeting the shortage of newsprint is to prosecute the non-existent or bogus newspapers for misuse of their quota by selling that in black market. Will the Minister assure us that no such prosecutions will be withdrawn?

MR. SPEAKER: You put a new question. This is a repetition of the same question. Next question

#### Violence in States on Foreigner Issue

\*47. SHRI K. PRADHANI:

SHRI NGANGOM MOHENDRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the States in which there had been violence on the issue of "Go Back Foreigners";

(b) how far Government have succeeded in solving this critical issue; and

(c) whether some political parties have also extended their co-operation in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA (a) to (c): Agitation on "foreigners issue" has been attended by violence in Assam, Manipur and Meghalaya in varying degrees. In Tripura also there were clashes between tribals and non-tribals recently and one of the issues is that of 'foreigners. While adequate steps have been taken to curb violence and to restore normalcy, efforts are also on to find a solution acceptable to all concerned. Two meetings have been held by the Prime Minister with the leaders of opposition parties. All those attending the two meetings issued unanimous appeals to the agitators to call off the agitation.

SHRI K. PRADHANI: Mr. Speaker, Sir, the Minister in his reply has stated towards the last part of his reply that two meetings have been held by the Prime Minister with the Leaders of the Opposition parties. I would like to know from him if the leaders of the RSS attended these meetings held by the Prime Minister. If so, what was the reaction of these people?

SHRI YOGENDRA MAKWANA: RSS leaders did not attend. But BJP attended the meeting.

SHRI K. PRADHANI: I would like to know whether there is any evidence to prove that some foreign hand is there in these agitations?

MR. SPEAKER: It was explained yesterday.

SHRI NGANGOM MOHENDRA: Will the Minister be pleased to state the names of the States in which there has been violence on the issue of "Go Back Foreigners", how far Government have succeeded in solving this critical issue; and whether some political parties have also extended their cooperation in this regard? What specific action by specific States has been taken?

**SHRI YOGENDRA MAKWANA:** It has already been replied. All necessary steps have been taken to control the situation.

**SHRI AMAR ROY PRADHAN:** Sir, I think the problem is not the foreign nationals but foreign powers those who are behind this problem of foreign nationals led by AASU. Yesterday, hon'ble Mr. Jethmalani said that USA means United States of Assam. I think the students of Geography and History may get confused by it. They may think there is another State in India whose name is USA but, Sir, you will agree with me that USA means United States of America. So, I would like to know very clearly from the Minister what steps have been taken against USA who are behind this AASU movement and what steps have been taken against that very bad man whose name is Godman or Godman?

**SHRI YOGENDRA MAKWANA:** Government is taking all necessary steps.

**SHRI CHINTAMANI PANIGRAHI:** Sir, even in today's newspapers there is mention of serious clash having taken place in Tripura where more than four hundred people died. Sir, out of the eight demands of the Assam Students, the Union government has agreed to accept five demands. In regard to the other three demands which were not accepted whether any progress has been achieved for which the stalemate has been created? Sir, the question in Assam or North Eastern region is not one of law and order or administrative problem. It is psychological, ethnical and emotional problem. In view of this whether fresh attempts have been made from both sides—though Government has been making efforts—to find out an amicable solution to this problem?

**SHRI YOGENDRA MAKWANA:** Sir, as rightly pointed out by the hon'ble Member out of the eight demands five demands have been agreed to So far as three demands are concerned

we have said that we will look into the same and consider. The government is negotiating and taking action against those who are making insurgent activity elsewhere in the North Eastern region.

**SHRI M. RAM GOPAL REDDY:** It is very unfortunate that our own people from West Bengal, Bihar or some other places, who are going to these States, are being called 'foreigners.' It is only the persons from Bangladesh or Pakistan, who came to these States, who can be called 'foreigners.' I would like 'foreigners.' I would like to know how the Ministry is going to avoid the use of 'foreigner' word for our own people in future.

**SHRI YOGENDRA MAKWANA:** So far as the Government is concerned, it is well defined in the Citizenship Act and our Constitution. When we use the word 'foreigner, we use it in that context.

**MR. SPEAKER:** Q. No. 48; Dr. Farooq Abdulla.

**SHRI GHULAM RASOOL KOCKAK:** Dr. Farooq Abdullah has authorised me to ask this question.

**MR. SPEAKER:** No; next question.

Murder of Nirankari Chief

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\*49. **SHRI M. RAM GOPAL REDDY:**  
**SHRI ARJUN SETHI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chief of Nirankari Sect was murdered in New Delhi on the 24th April, 1980;

(b) whether all efforts to arrest the culprit have proved futile;

(c) if so, the manner in which Government propose to proceed further to arrest the culprit;

(d) whether Government have been informed of the threatening letters to the new Nirankari Chief; and